

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HONEYCOMB TECHNOLOGIES PRIVATE
LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Honeycomb Technologies Private Limited
2.	Date of incorporation of corporate debtor	12/01/2006
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51503TN2006PTC058554
5.	Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, "Khaleeli Centre", No 4, Montieth Road, Egmore, Chennai-600008, Tamil Nadu
6.	Date of closure of Insolvency Resolution Process	12.03.2020
7.	Liquidation commencement date of corporate debtor	12.03.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Manivannan. J IBBI/IPA-002/IP-N00534/2017-2018/11695
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. 53B, 8/330, Vishalakshi Nagar, Fourth Cross Street, Santhosapuram, Chennai, Tamil Nadu, 600073 equitablelegal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	31, New No. 2, Old No. 29, 2nd Floor, Nageswara Road, Nungambakkam, Chennai -600034 Email: equitablelegal@gmail.com
11.	Last date for submission of claims	08.08.2020

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Honeycomb Technologies Private Limited on 12th March 2020 under Section 33 of the Code.

The stakeholders of Honeycomb Technologies Private Limited are hereby called upon to submit their claims with proof on or before 08.08.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator :
Manivannan. J

Date: 09.07.2020
Place: Chennai